

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(CAA)No. 598/KB/2017

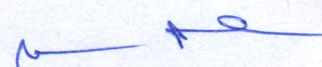
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Manakamna Developers Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MS TIAINLA
Dy Director

O/O RD (ER)
Ministry of Corporate
Affairs, GOI


19.12.17

2. KIRAN SHARMA, P.C.S. & Petitioners

Kiran Sharma
19/12/2017

ORDER

Ld. Pr. CS for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

It appears from the record that the Central Government has filed reply wherein certain objections has been raised. Petitioners are directed to submit the reply to the query to the Regional Director, Eastern Region and Regional Director are to file supplementary report.

List it on 15/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)